

ITEM NO.59

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2329/2024

INDRA PRATAP TIWARI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

Crl.A. No. 2330/2024 (II)

Crl.A. No. 2331/2024 (II)

Date : 09-09-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Narender Kumar Verma, AOR

Ms. Miranda Solaman, Adv.

Mr. P. S. Sudheer, AOR

For Respondent(s)

Mr. Aviral Saxena, AOR

Mr. Abhinav Sharma, Adv.

Mr. Rohit K. Singh, AOR

Mr. Akshat Tiwary, Adv.

UPON hearing the counsel the Court made the following
O R D E R

All matters

Common sole respondent has filed counter affidavit.

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Original records have been received from High Court and Trial Court.

Registry to process the matters for listing before the Hon'ble Court as per rules.

In the meantime, parties may file additional documents.

SUJATA SINGH
Registrar

HJ